श्री सभापति : धन्यवाद। हर्ष वर्धन जी, यह विषय महत्वपूर्ण है। हो सके, तो आप इसे देख लीजिए, कल और आज इसका detail series में आया है। यह सही है या नहीं, यह इसकी inquiry में ही मालूम पड़ेगा। यह जाँच का विषय है। Shri Shamsher singh Dullo, Dulloji, time is short, just mention it.

Withholding of degrees of the Scheduled Caste students by private colleges/institutions in Punjab due to non-payment of funds by the Central Government

SHRI SHAMSHER SINGH DULLO (Punjab): Sir, I would like to bring to your kind notice that the Central Government has not released its full share to the State Governments, especially, to Punjab since 2017. And as a result of this, lakhs of vulnerable SC students are suffering as the unaided and private colleges have resorted to pressure tactics by denying admissions to the SC students and compelling enrolled students to drop out in the middle of the course causing disruption of studies and now withholding their degrees also in Punjab. I humbly request you to kindly direct the Central Government to release the fund immediately.

DR. SASMIT PATRA: Sir, I associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM: Sir, I also associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN: Sir, I also associate myself with the matter raised by the hon. Member.

SHRI N.R. ELANGO: Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK: Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI: Sir, I also associate myself with the matter raised by the hon. Member.

श्री सभापति : धन्यवाद। मंत्री जी इसके ऊपर respond करना चाहते हैं, अच्छा है। आप एक मिनट में अपनी बात रखिए।

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावरचन्द गहलोत): माननीय सभापित महोदय, यह कहना सही नहीं है कि पंजाब राज्य को केन्द्र से उसके शेयर की राशि नहीं दी गई थी। उसका जो हिस्सा बनता था, वह सब दिया गया। जो पैसा दिया गया, उसने उसका utilization certificate नहीं दिया और बहुत सारी अनियमितताएँ कीं। उन अनियमितताओं की जाँच शासन स्तर पर भी हुई और कोर्ट स्तर पर भी यह मामला गया था। अगर अभी भी वह utilization certificate देगा और उसने जो clearance देने की बात कही थी, वह देगा, फिर अगर उसका कोई हिस्सा बनता है, तो हम उसे वह प्रदान करेंगे।

श्री सभापति : ठीक है। Dulloji, take it up with the appropriate authorities in the State. मंत्री जी कह रहे हैं कि अगर utilization certificate मिल जाएगा, तो वे इसको आगे देखेंगे। इसलिए वहां जो स्थानीय एमपी हैं...(व्यवधान)... यह बहस का विषय नहीं है। He is assuring that if the utilisation certificate is sent and there are no irregularities, if anything is due, it will be given. So, please, as an MP, you take up with the concerned authorities in the State and do the needful. Now, it is over.

ORAL ANSWERS TO QUESTIONS

Setting up of Janaushadhi Kendras in every district

†*121. SHRI RAM SHAKAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether there is a plan to set up Janaushadhi Kendras in every district of the country to provide genuine medicines at affordable rates by Government; and
- (b) if so, the districts in which Janaushadhi Kendras have been set up and by when these Janaushadhi Kendras would be set up in the other districts?

[†] Original notice of the question was received in Hindi.